

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
UdyogBhawan New Delhi -110011

SCOMET Minutes Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of IMWG Meeting No. 12/2020-21 on dual use SCOMET items [Special Chemicals, Organisms, Materials, Equipment and Technologies] held on 24.03.2021 at UdyogBhawan New Delhi.

Meeting No. 12 (2020-21) of Inter-Ministerial Working Group (IMWG) was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 24.03.2021 at UdyogBhawan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Altogether 110 applications (including 79 Deferred cases and 01 GAICT case) were considered by the IMWG, out of which total 32 cases were Approved (including 11 *post-facto* approvals), 01 case Dropped and remaining 77 cases Deferred due to want of comments/NOC from concerned IMWG member agencies or in await of information/ clarification from the applicant firms.

S.No.	Applicant Exporter / Firm's Name	DGFT(Hqrs) File no.	Decision of IMWG
1	M/s TRANTER INDIA PRIVATE LIMITED , PUNE	01/21/089/50308/AM21	Approved
2	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY	01/21/089/50339/AM21	Approved*
3	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY	01/21/089/50340/AM21	Approved*
4	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY	01/21/089/50341/AM21	Approved*
5	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY	01/21/089/50343/AM21	Approved*
6	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY	01/21/089/50344/AM21	Approved*
7	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY	01/21/089/50345/AM21	Deferred
8	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY	01/21/089/50346/AM21	Approved*
9	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY	01/21/089/50348/AM21	Approved*
10	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY	01/21/089/50352/AM21	Approved*
11	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI, TAMIL NADU	01/21/089/50412/AM21	Approved (Stock and Sale case)
12	M/s PREMIER INDUSTRIAL CORPORATION LIMITED , GODREJ HIRANANDANI LINK ROAD VIKHRO	01/21/089/50422/AM21	Deferred
13	M/s DYNA BIOTECH , PUNE	01/21/089/50424/AM21	Deferred
14	M/s SANDISK INDIA DEVICE DESIGN CENTRE PVT LTD , VARTHUR HOBLI BANGALORE E	01/21/089/50426/AM21	Deferred
15	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50427/AM21	Approved
16	M/s SANDISK INDIA DEVICE DESIGN CENTRE PVT LTD , VARTHUR HOBLI BANGALORE E	01/21/089/50428/AM21	Deferred
17	M/s SARTORIUS STEDIM INDIA PVT. LTD., BENGALURU	01/21/089/50429/AM21	Approved
18	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED , BANGALORE, KARNATAKA	01/21/089/50437/AM21	Deferred
19	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED , BANGALORE, KARNATAKA	01/21/089/50438/AM21	Deferred
20	M/s BHAGWATI ORGANICS PVT. LTD. AHMEDABAD	01/21/089/50440/AM21	Deferred
21	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50443/AM21	Deferred

*The Export Authorisations for cases at Sl. No. 2 to 6 and 8 to 10 above w.r.t. application of M/s Organo Chemical Industries, Bombay to be issued only after considering the case on file and subject to provisions of FTP/HBP).

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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

S.No.	Applicant Exporter / Firm's Name	DGFT(Hqrs) File no.	Decision of IMWG
22	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50446/AM21	Deferred
23	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED , HYDERABAD,TELANGANA	01/21/089/50448/AM21	Approved
24	M/s ACE MULTI AXES SYSTEMS LTD , BANGALORE	01/21/089/50449/AM21	Deferred
25	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50450/AM21	Approved
26	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50451/AM21	Deferred
27	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50453/AM21	Deferred
28	M/s KSJ TECHNOCRATS , NOIDA,UTTAR PRADESH	01/21/089/50455/AM21	Approved
29	M/s SULZER PUMPS INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50459/AM21	Deferred
30	M/s ALKYL AMINES CHEMICALS LIMITED , NAVI MUMBAI	01/21/089/50462/AM21	Deferred
31	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50465/AM21	Approved (Stock and Sale case)
32	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50469/AM21	Approved
33	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50470/AM21	Approved
34	M/s BOEING INDIA PRIVATE LIMITED , NEW DELHI	01/21/089/50471/AM21	Approved
35	M/s BOEING INDIA PRIVATE LIMITED , NEW DELHI	01/21/089/50472/AM21	Approved
36	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50473/AM21	Deferred
37	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50474/AM21	Deferred
38	M/s FLOWERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/50475/AM21	Approved
39	M/s CALIMARA MATTERS PRIVATE LIMITED , SARIGAM GUJARAT,GUJARAT	01/21/089/50476/AM21	Deferred
40	M/s FLOWERVE MICROFINISH VALVES PRIVATE LIMITED , HUBLI,KARNATAKA	01/21/089/50477/AM21	Deferred
41	M/s PRASOL CHEMICALS PRIVATE LIMITED , NAVI MUMBAI,MAHARASHTRA	01/21/089/50478/AM21	Deferred
42	M/s ALKYL AMINES CHEMICALS LIMITED , NAVI MUMBAI	01/21/089/50479/AM21	Deferred
43	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50480/AM21	Approved
44	M/s NUBERG ENGINEERING LIMITED , NOIDA,UTTAR PRADESH	01/21/089/50481/AM21	Approved
45	M/s SARTORIUS STEDIM INDIA PVT. LTD.,BENGALURU	01/21/089/50482/AM21	Approved
46	M/s SARTORIUS STEDIM INDIA PVT. LTD.,BENGALURU	01/21/089/50484/AM21	Dropped (as per the request of the firm)
47	M/s SARTORIUS STEDIM INDIA PVT. LTD.,BENGALURU	01/21/089/50485/AM21	Approved
48	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50486/AM21	Deferred
49	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED , Bengaluru	01/21/089/50487/AM21	Deferred
50	M/s ALFA LAVAL INDIA PRIVATE LIMITED , PUNE	01/21/089/50488/AM21	Deferred
51	M/s ANTICORROSIVE EQUIPMENT PVT.LTD.	01/21/089/50489/AM21	Deferred

S.No.	Applicant Exporter / Firm's Name	DGFT(Hqrs) File no.	Decision of IMWG
52	M/s BOEING INDIA PRIVATE LIMITED , NEW DELHI	01/21/089/50490/AM21	Approved
53	M/s SARTORIUS STEDIM INDIA PVT. LTD.,BENGALURU	01/21/089/50492/AM21	Deferred
54	M/s SEVERN GLOCON INDIA PRIVATE LIMITED , CHENNAI- TAMIL NADU, TAMIL NADU	01/21/089/50493/AM21	Deferred
55	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE, KARNATAKA	01/21/089/50494/AM21	Deferred
56	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE, KARNATAKA	01/21/089/50495/AM21	Deferred
57	M/s SANDHYA ORGANIC CHEMICALS PRIVATE LIMITED , MUMBAI, MAHARASHTRA	01/21/089/50496/AM21	Deferred
58	M/s BALAJI AMINES LIMITED , SOLAPUR	01/21/089/50497/AM21	Deferred
59	M/s QUALCOMM INDIA PVT LTD , KARNATAKA	01/21/089/50498/AM21	Approved
60	M/s TONBO IMAGING PRIVATE LIMITED , BANGALORE KARNATAKA	01/21/089/50499/AM21	Deferred
61	M/s IBM INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50500/AM21	Deferred
62	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE, KARNATAKA	01/21/089/50501/AM21	Approved
63	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50502/AM21	Deferred
64	M/s GRINDLAYS PHARMACEUTICALS PVT. LTD. , PANVEL , MAHARASHTRA	01/21/089/50503/AM21	Deferred
65	M/s IBM INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50504/AM21	Deferred
66	M/s VISHAY COMPONENTS INDIA PRIVATE LIMITED , PUNE	01/21/089/50505/AM21	Deferred
67	M/s NVIDIA GRAPHICS PRIVATE LIMITED , BANGALORE	01/21/089/50506/AM21	Deferred
68	M/s TATA CONSULTANCY SERVICES LIMITED , MUMBAI	01/21/089/50507/AM21	Deferred
69	M/s ESMECH EQUIPMENT PRIVATE LIMITED , THANE WEST, MAHARASHTRA	01/21/089/50508/AM21	Deferred
70	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE, KARNATAKA	01/21/089/50509/AM21	Deferred
71	M/s GLOBE CARBON INDUSTRIES, MAHARASHTRA	01/21/089/50510/AM21	Deferred
72	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE, KARNATAKA	01/21/089/50511/AM21	Deferred
73	M/s TONBO IMAGING INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50512/AM21	Deferred
74	M/s AL SHUKUR COMPANY FOR ENGINEERING & CONSTRUCTION L , GUJARAT	01/21/089/50513/AM21	Deferred
75	M/s SARTORIUS STEDIM INDIA PVT. LTD., BENGALURU	01/21/089/50514/AM21	Deferred
76	M/s SARTORIUS STEDIM INDIA PVT. LTD., BENGALURU	01/21/089/50515/AM21	Deferred
77	M/s GLOBE CARBON INDUSTRIES , MAHARASHTRA	01/21/089/50516/AM21	Deferred
78	M/s CNC TECHNICS PVT LTD , HYDERABAD	01/21/089/50517/AM21	Deferred
79	M/s AETHER INDUSTRIES LIMITED , SURAT	01/21/089/50518/AM21	Deferred
80	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50519/AM21	Deferred
81	M/s TRANTER INDIA PRIVATE LIMITED , PUNE	01/21/089/50520/AM21	Deferred

S.No.	Applicant Exporter / Firm's Name	DGFT(Hqrs) File no.	Decision of IMWG
82	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED , Bengaluru	01/21/089/50521/AM21	Deferred
83	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED, CHENNAI	01/21/089/50522/AM21	Deferred
84	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED, CHENNAI	01/21/089/50523/AM21	Deferred
85	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50524/AM21	Deferred
86	M/s SULZER INDIA PRIVATE LIMITED , PUNE	01/21/089/50525/AM21	Deferred
87	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50526/AM21	Deferred
88	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED, Benagaluru	01/21/089/50527/AM21	Deferred
89	M/s CNC TECHNICS PVT LTD , HYDERABAD	01/21/089/50528/AM21	Deferred
90	M/s L&T VALVES LIMITED ,TAMIL NADU	01/21/089/50529/AM21	Deferred
91	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50530/AM21	Deferred
92	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED , Ahmedabad	01/21/089/50531/AM21	Approved
93	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED , Ahmedabad	01/21/089/50532/AM21	Approved
94	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED , Ahmedabad	01/21/089/50533/AM21	Approved
95	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50534/AM21	Deferred
96	M/s MADRAS FLUORINE PRIVATE LIMITED , CHENNAI	01/21/089/50535/AM21	Deferred
97	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50536/AM21	Deferred
98	M/s TRANTER INDIA PRIVATE LIMITED , PUNE	01/21/089/50537/AM21	Deferred
99	M/s FLOWSERVE INDIA CONTROLS PVT LTD ,T.N.	01/21/089/50538/AM21	Deferred
100	M/s CNC TECHNICS PVT LTD , HYDERABAD	01/21/089/50539/AM21	Deferred
101	M/s CNC TECHNICS PVT LTD , HYDERABAD	01/21/089/50540/AM21	Deferred
102	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50541/AM21	Deferred
103	M/s DYNA BIOTECH , PUNE	01/21/089/50542/AM21	Deferred
104	M/s CALIMARA MATTERS PRIVATE LIMITED , SARIGAM GUJARAT	01/21/089/50543/AM21	Deferred
105	M/s CALIMARA MATTERS PRIVATE LIMITED , SARIGAM GUJARAT	01/21/089/50544/AM21	Approved
106	M/s SARTORIUS STEDIM INDIA PVT. LTD.,BENGALURU	01/21/089/50545/AM21	Deferred
107	M/s SARTORIUS STEDIM INDIA PVT. LTD.,BENGALURU	01/21/089/50546/AM21	Deferred
108	M/s SARTORIUS STEDIM INDIA PVT. LTD.,BENGALURU	01/21/089/50547/AM21	Deferred
109	M/s SARTORIUS STEDIM INDIA PVT. LTD.,BENGALURU	01/21/089/50548/AM21	Deferred
110	Infineon Technologies India Pvt. Ltd., Bangalore *	01/21/089/50001 - GAICT/AM21	Deferred

*Application at Sl. No. 110 is filed offline under GAICT policy for Global Authorisation under Intra-company transfer

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[Signature]

Clarificatory Note on various terminology used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto :** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

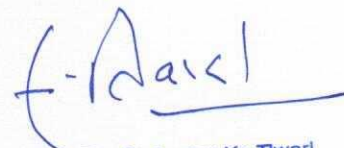
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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